

By E-Mail/ Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Charaideo

Dated Guwahati, the _____ September, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DLSA/CHD/2021/780 dated 22.09.2021

Sir,

With reference to the above, I am directed to inform you that Dr.(Smti) Chetana Khanikar, Secretary, District Legal Services Authority, Charaideo, Assam, has been accorded permission to avail LTC for the current block period 2018-2021 w.e.f. 04.11.2021 to 10.11.2021 to visit Jammu via Dibrugarh and Delhi along with her husband, son and mother, by the shortest possible route, as per existing Rules.

Dr. (Smti) Khanikar may be informed accordingly.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4668 - 4671 /A, dated- 29 | 9 | 21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Dr.(Smti) Chetana Khanikar, Secretary, District Legal Services Authority, Charaideo for information with reference to her letter dated 22.09.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action .
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)